

commercial ships of 30 feet draft to come alongside the wharf. The construction of the wharf estimated to cost Rs. 190.20 lakhs has already been taken in hand and is expected to be completed by 1971.

National Council of Educational Research and Training

6447. SHRI M. N. REDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether a Committee to enquire into the working of the National Council of Educational Research and Training has been appointed;

(b) the circumstances leading to the appointment of the Committee and the names of the members of the Committee; and

(c) when this Committee is likely to conclude its task and the terms of reference of this Committee?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) and (c). The Committee has been appointed according to the report of the Public Accounts Committee.

The composition and terms of reference of the Committee are given in the statement laid on the Table of the House.

[Placed in Library. See No. LT-770/68].

No specific time limit has been set for the completion of the work of the Committee, but the Committee is expected to submit its report in about six months.

Delhi Municipal Corporation

6448. SHRI M. L. SONDHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware at the Municipal Corporation of

Delhi in order to make up its deficit, is going to levy some new taxes; and

(b) if so, the steps Government are taking to give financial assistance to the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Delhi Municipal Corporation have this year levied property tax on a graduated basis and this has the effect of increasing the tax on slabs of higher rateable values and also earning larger revenues for the Corporation.

(b) During the current financial year the Government shall give financial assistance to the Delhi Municipal Corporation in the light of the findings of the Morarka Commission, which hopes to submit its interim report in the next two months. In the meantime, the Government is considering making some 'on account' payment to the Delhi Municipal Corporation.

Unlicensed Pistol Factory

6449. SHRI D. N. DEB:
SHRI R. R. SINGH DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an unlicensed Factory manufacturing pistols has been unearthed at Lucknow, U. P. and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The information is being collected from the State Government and it will be laid on the Table of the House on receipt.